

CONSOLIDATED FUNDS

97. Shri K. C. Sedhia: (a) Will the Minister of States be pleased to state whether any contributions were charged on the Consolidated Funds of States Part A and B in respect of payments made by the Government of India under Art. 291 (1) of the Constitution?

(b) If so, what amounts were charged from each during 1951-52?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes, in the case of some Part A and Part B States.

(b)

State	Amount payable to the Centre for 1951-52
	Rs.
PEPSU	28,80,000
Rajasthan	32,00,000
Madhya Bharat	47,86,000
Madras	85,000
Orissa	5,70,600

WASTE LANDS

98. Shri Sanganna: Will the Minister of Food and Agriculture be pleased to state the total acreage of surplus waste lands available in each State of India?

The Minister of Food and Agriculture (Shri Kidwai): The available information is placed on the Table of the House. [See Appendix III, annexure No. 33.]

SUPPLY OF FOODGRAINS TO BOMBAY

99. Shri Pataskar: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of foodgrains supplied to the State of Bombay during each of the years 1948-49, 1949-50, 1950-51 and 1951-52;

(b) the quantity of imported foodgrains supplied to the State of Bombay during the above years; and

(c) the quantity of foodgrains supplied to the State of Bombay during the above years from other States?

The Minister of Food and Agriculture (Shri Kidwai): (a) to (c). The Basic Plan is worked on the basis of the calendar year. A statement showing separately the supplies of foodgrains made to Bombay from quantities imported from abroad, and from internal surpluses during the years 1948 to 1952 is laid on the Table of the House.

STATEMENT

(Figs. in '000 tons)

	Supplies				
	1948	1949	1950	1951	1952 (upto 10-5-52)
From interna sources	119	102	140	27	23
„ Overseas	668	972	586	1051	422
TOTAL	787	1074	726	1078	445